NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 147 (ND)/2013

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Mr. Dilip Shantilal Jain & Ors. Vs. M/s Integrated Casetech Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner(s):

Counsel for the Petitioner

For the Respondent(s): Mr. P. K. Mittal, Advocate

Ms. Suneha Jain, Advocate Mr. Suhael Butt, Advocate

ORDER

Ld. Counsel for the Respondent prays that some more time be granted to address his arguments.

At his request, adjourned to 16th October, 2017.

In this connection, attention has been drawn to our notice that the order sheet dated 27.07.2017 bears the next date as 11th August, 2017, whereas it should have been 11th October, 2017. The said correction is being in red today.

It is also submitted by the Ld. Counsel for the Respondent that it was only on perusal of the Cause List last evening that she learnt that the matter was listed today.

Be listed on 21st December, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)

(Lekh Raj Singh)